

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 606  
IB-611/ND/2023  
IA/5991/2023

**IN THE MATTER OF:**  
**Shree Radhe Govind Energy**

...PETITIONER

**Vs.**

**Juniper Green Three Pvt ltd**

...RESPONDENT

**Section**  
**U/s 9 of IBC, 2016**

**Order delivered on 09.07.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor :** Advocate Pratik Thakkar  
**For the Respondent/Corporate Debtor :** Mr. NPS Chawla, Ms. Nishtha Khurana and Ms. Avni Sharma, Advs.

**ORDER**

Heard Ld. Counsel for the Operational Creditor and Ld. Counsel for the Corporate Debtor. Ld. Counsels for both the sides may file their written submissions along with judicial decisions if any. List the matter along with IA/5991/2023 on **02.08.2024**

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**